

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 98 of 2013**

**Dated : 31<sup>st</sup> July, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of :**

**Punjab State Power Corporation Ltd. ... Appellant(s)**

**Versus**

**Punjab State Electricity Regulatory  
Commission ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri**

**Counsel for the Respondent(s) : Ms. Shikha Ohri**

**ORDER**

At the request of the learned counsel for the appellant, post the matter for further hearing on **19<sup>th</sup> August, 2014.**

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

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